

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1651/2021

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SHAMBHU

Respondent(s)

(FOR ADMISSION)

Date : 21-03-2022 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HRISHIKESH ROY
[IN CHAMBER]

For Appellant(s) Ms. Ruchira Goel, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ms. Ruchira Goel, the learned counsel submits that spare copy
was filed on 14.03.2022.

In view of above the Registry should ensure despatch of notice
to the respondent.

(JATINDER KAUR)
SENIOR PERSONAL ASSISTANT

(RENU KAPOOR)
BRANCH OFFICER